## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMBEI	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/11/2016	
NAME OF THE PETITIONER(S)	: Dr. P. Rajagopalan	
NAME OF THE RESPONDENT(S)	: Aidees Electronics Pvt Ltd + 3 Ors	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. R. MUKUNDAN	COUNSEL FOR R-1-10R-3.	del.
2. R. SIDHARTH	Coursel for Petrioner	Riket
T. TAMILLIANAN.	counsel for Ry	Ti stain
	ORDER	d'all

Shri R Sidharth, counsel for petitioner present. Shri R Mukundan, counsel for R1 to R3 present and filed counter and served a copy of the same to the other side. Shri T Tamilvanan, counsel for R4 present. Counsel for petitioner sought time for filing rejoinder. Time extended at request for filing rejoinder. Put up on 13/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)